

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 1430/2021

SUNIL & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 04-05-2022 This appeal was called on for hearing today.

For Appellant(s)

Dr. Vinod Kumar Tewari, AOR

For Respondent(s)

Mrs. Rachna Gupta, AOR

Mr. Abhishek Misra, Adv.

Mrs. Deepika Mishra, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Learned counsel appearing for the appellant submits that service on the sole respondent is complete.

The office report indicates that the sole respondent is duly represented.

Original record has been received from the High Court and the Trial Court.

The matter shall be processed for listing before the Hon'ble Court.

Parties may file additional documents in the meanwhile, upon due service.

AVANI PAL SINGH
Registrar